So(CSt.) Declaration of Ass

Declaration of Assets and Liabilities

Year - 2025

I, AKHIL KUMAR son/daughter/wife of Sri LAXMI KESHRI. Aged 31 years, belonging to Department Bihar Vidhan Sabha, Government of Bihar service and presently working as STENOGRAPHER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse name(Wife) Smt. Kavita kumari	Dependant-1 Name(Daughter)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	25,000 approx	No	No	No
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	SBI – A/c 5,00,000 approx	No	No	No .	No
(iii)	Bonds, Debentures and Shares in Companies	3,80,000 approx	No	No	No	. No
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	PLI — Rs. 38,696 /- (Premium per Annual from 25-02-2021	No	No	No	No
(v)	Motor Vehicles (details of Make, etc.)	No	No	No	No	No
(vi)	Jewellery (give Details of Weight and Value	80 Gram Gold	100 Gram Gold 300 Gram silver	NO .	NO	No
(vii)	Other assets, Such as values Of claims/ Interests	Laptop (HP)	No	No	No	No

Note: Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

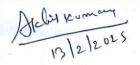
(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant- 3 Etc. Name
Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	Jat Dumari, Punpun, Khata No-38 Plot No-186-187 Decimal 2.65625 Purchased Value-1,32,000	No	No	No	No
Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total	No	No	No	No	No
-Current market value					No
	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -survey/door Number (s) -extent (Total Measurement)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value No	Agricultural Land -Location (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value No	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value No

I give herein below the details of my liabilities/ overdues to public financial institution and government dues:

 (Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as On February 2025 14.50 Lac.	
(a)	(i) Loans from Banks	Personal Loan SBI bihar vidhan mandal, Patna. 14.50 Lac.		
	(ii) Loans from financial institutions	No	No	
	(iii) Government Dues: (a) dues to departments dealing with Government accommodation	No	No	
	(b) dues to departments dealing with	No	No	



	Supply of water		
	(c) dues to departments dealing with Supply of electricity	No	No
	(d) dues to departments dealing with Telephones	No	. No
	e) dues to departments dealing with Government transport (including Aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)	Assesment Year 2024-25 Income Tax - NIL PAN No:- DNOPK7581N	No
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	No	No
	(iii) Sales Tax (Only in case of Proprietary business)	No •	, No
	(iv) Property Tax	No	No

C. Personal Detail

GPF/CPF/PRAN No

:- 110183935712

Gender

:- Male

Date of Birth

:- (DD/MM/YYYY)

Class/Group

:- C

Cadre

:- Stenoghaphar

Bihar Vidhan Sabha, Patna service

(Full Name e.g B.A.S Bihar Administrative Service B.S.S - Bihar Secretariat Service etc.)

Home District

Place: Patna

Date: 13.02.2025

Patna (Bihar)

I hereby declare that the above details are true to the best of my knowledge and belief

Signature....

Name of Employee: AKHIL KUMAR

Designation: Personal Assistant

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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